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**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 18.06.2019

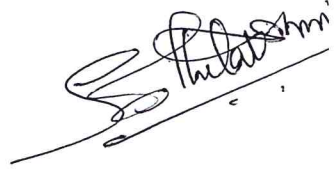
PRESENT: 1. Hon'ble Member (J) Shri Rajeswara Rao Vittanala  
2. Hon'ble Member (T) Dr Ashok Kumar Mishra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB)No. 92/BB/2018	For admission	Sec 7 of I&B Code 2016	Sri P Pradeep Kumar and others	India Law LLP Advocates	M/s Gruha Kalyan housing projects Pvt Ltd	

ADVOCATE FOR PETITIONER/s:

SETHULAKSHMI K.K.  
9744344173

PETITIONER



ADVOCATE FOR RESPONDENT/s:

**ORDER**

Heard Ms. Sethulakshmi.K.K Learned counsel for the Petitioner. The Learned Counsel for the Petitioner requested time. On the request, the case is posted on **27.06.2019.**



MEMBER(T)



MEMBER(J)

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**Verified**  
  
**Court Officer**